

Production of Foodgrains

611. SHRI SYED SHAHABUD-DIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated production of foodgrains, grain-wise during 1990-91;

(b) the annual rate of growth for each grain as compared to 1980-81;

(c) the per capita availability in terms of mid-year population projection in 1990-91 and in 1980-81; and

(d) the extent to which the growth is due to rise in productivity?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The final estimates of production of foodgrains for 1990-91 are yet to be received from some of the States. However, according to the present assessment, the estimated production of foodgrains during 1990-91 is likely to be in the range of 176.0 to 176.5 million tonnes. Crop-wise details along with estimates of production for 1980-81 and the annual rates of growth during 1980-81 to 1990-91 on point to point basis are given below:

<i>Crop</i>	<i>Production (Million tonnes)</i>		<i>Annual rate of growth during 1980-81 to 1990-91</i>
	<i>1980-81</i>	<i>1990-91 (likely)</i>	
Rice	53.7	74.6	3.39
Wheat	36.3	54.0 to 54.5	4.10
Coarse Cereals	29.0	33.4	1.42
Pulses	10.6	14.0	2.82
Total food-grains	129.6	176.0 to 176.5	3.10

(c) The per capita net availability of foodgrains for calendar years 1980, 1981 and 1990 are 410.4, 453.7 (Prov.) and 474.6 (Prov.) grams per day respectively.

(d) During the period 1980-81 to 1990-91, the increase in production of foodgrains has mainly come through rise in its productivity.

Arrest of Infiltrators

612. SHRI SYED SHAHABUD-DIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of infiltrators apprehended by the security forces during 1990-91 along the international border and the line of actual control in J&K and other border States, sector-wise;

(b) the corresponding figures for the three preceding years;

(c) the number of infiltrators killed, sector-wise during 1990-91 and during three preceding years;

(d) the steps taken to seal the border and the line of actual control in J&K against such infiltration and ex-filtration; and

(e) the number of persons apprehended by the security forces while crossing unauthorisedly from our territory into foreign or foreign occupied territory and of those killed, during 1990-91, sector-wise and the corresponding figures for the three preceding years?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) and (e) A statement is attached.

(d) The strength of security forces has been augmented, more border outposts have been established and additional observation post-towers have been constructed. BSF has been equipped with additional vehicles for intensive patrolling and sophisticated equipments for detection of infiltra-

tors. Wire-fencing and flood-lighting has been provided in selected sensitive areas. Forces have been suitably deployed in tiers to effectively curb infiltration/ex-filtration across the Line of Control/International Border in J&K to the extent possible.

STATEMENT

(a) and (b) The number of infiltrators apprehended by the security forces along the international border during the years 1988 to 1991 (upto 31st May, 1991) is, as under:—

	1988	1989	1990	1991 (upto 31st May, 1991)
Jammu (IB)	80	69	37	16
Punjab	2129	1712	602	304
Rajasthan	1207	918	336	158
Gujarat	21	15	13	9
West Bengal	23188	25736	44686	27332
Assam	102	137	227	94
Meghalaya	168	361	276	291
Mizoram	1	5856	1	123
Tripura	1193	942	2087	762
Manipur	54	296	279	79
Nagaland	..	3	..	2

(c) The number of intruders killed during the years 1988 to 1991 (upto 31st May, 1991) is, as under:—

	1988	1989	1990	1991 (upto 31st May, 1991)
Jammu (IB)	35	30	21	20
Punjab	201	265	107	22
Rajasthan	179	85	51	41
Gujarat	2
West Bengal	3	12	13	26
Assam	1	..	2	..
Meghalaya	2	3	2	..
Mizoram
Tripura	3	2	3	6
Manipur
Nagaland

STATEMENT—Contd.

(e) (i) The number of persons apprehended while crossing unauthorisedly from India into foreign country is given below:—

	1988	1989	1990	1991 (upto 31st May, 1991)
Jammu (IB)	36	39	37	7
Punjab	4988	7710	4576	3440
Rajasthan	3568	3079	1216	264
Gujarat	9	12	8	7
West Bengal	1098	2056	2178	812
Assam	69	102	139	218
Meghalaya	39	116	119	84
Mizoram
Tripura	284	277	452	217
Manipur	48	224	113	45
Nagaland

(ii) The number of persons killed while crossing unauthorisedly from India into foreign country during the period is as under:—

	1988	1989	1990	1991 (upto 31st May, 1991)
Jammu (IB)	3	17	5	1
Punjab	36	55	38	16
Rajasthan	3	9	8	4
Gujarat
West Bengal	1	2	3	1
Assam	..	2	..	2
Meghalaya	..	2	7	..
Mizoram
Tripura	2	3	3	1
Manipur
Nagaland

[Translation]

Out of Turn Telephone Connections

613. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections sanctioned out of turn in Delhi and New Delhi from December, 1990 to 31 March, 1991;

(b) the details thereof, category-wise; and

(c) the criterion fixed for providing out of turn telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) A total of 8000 such sanctions were issued.

(b) Out of turn sanctions constitute priority for telephone allotment in the categories in which the appli-

cants are registered. The break-up of these sanctions is as follows:—

Month/Year	No. of sanctions issued
December 1990.	586
January 1991	1561
February 1991	2132
March 1991	3721
Total	8000

(c) Out of turn telephone connections were sanctioned under the discretionary powers of the Government.

[English]

Assessment of Functioning of M.C.D., N.D.M.C. and Delhi Administration

614. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) where any assessment has been made with regard to the functioning of the Municipal Corporation of Delhi, New Delhi Municipal Committee and Delhi Administration in the absence of an elected body in the past; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) No, Sir.

(b) Does not arise.

[Translation]

Metal Detector at Government Offices

615. SHRI TEJ NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether metal detectors are being used at the entrances of all the Government Offices in the Capital;

(b) if not, whether there is any proposal to install such metal detectors; and

(c) the steps proposed to be taken to avoid inconvenience to the tourists as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No metal detectors are being used at the entry/exit points of Government Offices in the Capital which are under the security cover of Ministry of Home Affairs. At present there is no proposal to install such metal detectors in these buildings.

(c) Does not arise.

Out of Turn Telephone Connections

616. SHRI DILEEP SINGH BHURIA:

SHRI KADAMBUR M. R. JANARTHANAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of out of turn telephone connections sanctioned in the country during the last six months;

(b) whether all of them have been provided with telephone connections;

(c) if not, the reasons therefor; and

(d) the time by which they are likely to be provided with telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The total number of out of turn telephone connections sanctioned during the last six months (January-June 1991) is 20630.

(b) No, Sir.

(c) and (d) While action to provide these telephones was under way, some cases of fake out of turn sanction orders were brought to the notice by Telecom. Field Units. An investigation by Vigilance Branch was ordered in May, 1991 to detect fake cases and action to provide telephones on out of turn sanction's was therefore withheld pending completion of investigations. Generally further action is possible only on receipt of the investigation report. However, in respect of recommendations made by Hon'ble Members against their quota,